

DIVISION BENCH

ITEM NO. 156

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 48/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Harsh Agrawal alongwith Sh. Kartikeya Saran, Advs.

: For the Operational Creditor

Sh. Sh. Shri R.P. Agarwal, Sr. Advocate Assisted by Sh. Abhishek Tripathi, Adv.

: For the Corporate Debtor

ORDER

A date is requested by learned counsel for the parties. They are directed to file short written submissions within two weeks along with relevant case law(s), if any, after exchanging the copies with each other.

List this matter on 29th November, 2022.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

27th September, 2022

*Bipul Kumar Tiwari
(Stenographer)*